

Selection of Scientists by I.C.A.R.

1863. SHRI A. S. KASTURE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether a Central Selection Board is functioning under the Indian Council of Agricultural Research, for appointments of Scientists in the Central Research Institute;

(b) if so, the total number of scientists selected so far since the formation of the Central Selection Board ;

(c) the total number of Scientists selected by the Board since its inception from Scheduled Castes/Tribes in Class I and Class II Services ;

(d) whether Government are satisfied with the number of Scheduled Castes/Tribes candidates selected so far by the Board against the reserved quota category-wise ; and

(e) if not, what specific steps Government propose to take to fill up the quota reserved for these communities under the Constitution ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (e). Selection Committees are constituted under the Indian Council of Agricultural Research for various categories of scientific posts, as per the provision of Indian Council of Agricultural Research Bye-laws. According to Ministry of Home Affairs' instructions, all the scientific posts as obtaining in Indian Council of Agricultural Research Institutes are filled up through open competition and no reservation is made for Scheduled Castes Tribes candidates.

Information in respect of the number of scientists selected by the Indian Council of Agricultural Research for its various Research Institutes is being collected from the Institutes and will be placed on the Table of the Sabha.

Posts of Directors in I.C.A.R.

1864. SHRI A. S. KASTURE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total number of posts in existence of Directors of Central Institutes

Head of Divisions and Head of Sections under the Indian Council of Agricultural Research ;

(b) the number of posts held by Scheduled Castes Tribes as Directors of Central Institutes, Head of Divisions and Head of Sections under the I.C.A.R. ;

(c) whether Government consider that Scheduled Castes/Tribes are adequately represented in the above categories ; and

(d) if not, what specific steps Government propose to fill up the reserved quota as per the Constitution in I.C.A.R. ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course.

Inservice Trainees sent Abroad by I.C.A.R.

1865. SHRI A. S. KASTURE : Will the Minister of FOOD AND AGRICULTURE be pleased to state ;

(a) the total number of inservice trainees deputed abroad for higher studies or for specialised training or for study tour by the Indian Council of Agricultural Research since 1963 ;

(b) the number of inservice trainees belonging to Scheduled Castes/Tribes deputed abroad for the above purposes by the Indian Council of Agricultural Research since 1963 ;

(c) whether Government are maintaining the quota system in deputation of candidates abroad ; and

(d) if not, the specific reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Total number of inservice trainees deputed by the I.C.A.R. from 1963 to 1968 is 111.

(b) and (c). There is no quota system for foreign training programmes. Candi-

dates are deputed on merit. Therefore, information whether trainees belong to Scheduled Castes/Tribes is not maintained.

(d) Deputation abroad for higher or specialised training is on merit in consultation with the foreign sponsoring body. Therefore, there is no quota system.

Irrigation Facilities for Cultivable Land in Madhya Pradesh

1866. SHRI G. C. DIXIT : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total cultivable land in Madhya Pradesh and how much of it has yet to depend upon the vagaries of nature and has not been provided with irrigation facilities so far ; and

(b) how far cultivable land in Madhya Pradesh would still remain unirrigated at the end of the Fourth Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Agricultural land in Madhya Pradesh, according to the latest available land utilisation statistics of 1965-66, was 566.30 lakh acres was cultivated. It is expected that by the end of 1968-69, an area of about 33.00 lakh acres out of this area will be covered by irrigation.

(b) According to the draft Fourth Five Year Plan of the State Government, it is expected that an area of about 49.00 lakh acres will be covered through all sources viz. major, medium & minor in the State by the end of the Fourth Five Year Plan.

Strikes and Lockouts in Madhya Pradesh

1867. SHRI G. C. DIXIT : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the total number of strikes, lockouts and closures in Madhya Pradesh during the last Five Years ;

(b) reasons for the same ; and

(c) industries involved, total man-days lost and the total number of persons affected thereby?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) to (b). The matter falls in the State sphere.

Tobacco Cultivation in Muzaffarpur (Bihar)

1868. SHRI YAMUNA PRASAD MANDAL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government propose to explore the possibilities of sinking deep tube-wells in the tobacco growing belt of North Bihar (in the District of Muzaffarpur) as part of this belt falls outside the Gandak Command area ; and

(b) whether, in order to improve the quality and also for increasing the area under tobacco cultivation, Government also propose to help the tobacco growing kisans of North Bihar by giving financial assistance out of the revenue realised by Government by way of excise tax or duties ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Government of India does not have in view any such proposal for Tobacco cultivation in this belt.

(b) There is no such proposal before Government.

Agro-Industries in Bihar

1869. SHRI KAMESHWAR SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Government are preparing a scheme for the development of Agro-Industries in Khagaria and Begusarai sub-divisions of Bihar ;

(b) if so, whether a report on the subject has been prepared ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (b). The required infor-